OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ALLAHABAD.

CIVIL MISC. CONTEMPT APPLICATION NO.137 of 2004.

IN

ORIGINAL APPLICATION NO.923 of 2004.

Allahabad this the 24th day of November 2005.

Hon'ble Mr. S.C. Chaube, A.M

Hon'ble Mr. K.B.S Rajan, J.M

P.D. Pandey son of late Sri Rajendra Prasad Pandey R/o Village Naur Deur, Post Dawarpur, District Gorakhpur presently working as U.D.C. in pay scale of Rs.4000-6000 granted ACP pay Scale of Rs.5000-8000 at Air Force Station, Gorakhpur in 17 Wing A.F.

.....Applicant.

(By Advocate : Sri B. Tiwari)

Versus.

- Sri S. Chaturvedi, Squadran Leader, Dy. C Adm O, Air Force Station, 17 Wing, Gorakhpur.
- Sri Sourabh Sood,
 Flight Leutinent, OlC Civil Admn. Air Force
 Station, 17 Wing, Gorakhpur.

....Respondents.

(By Advocate : Sri S. Singh)

ORDER

By Hon'ble Mr. S.C. Chaube, AM.

Heard counsel for the parties and perused the office order dated 2.12.2004 whereby the promotion of Sri P.D. Pandey has been allowed w.e.f. 2nd August 2004. It is stated by the respondents in para 3 (d) of the

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Assistant. In view of this, we are satisfied that no case for contempt is made out and, therefore, C.C.P NO.137/04 in O.A No. 923/04 is dismissed. Notices issued are discharged. Accordingly O.A. No.923/04 is disposed of as being infractuous.

Let the copy of the order be placed in the relevant
 O.A.

With I.M

A.M

Manish/-